



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,18th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

**[CIVIL BENCH-V**

**THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 03-06-2024 TO 28-06-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 22 TO 45),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
55	<a href="#">WP(C)/3083/2024</a> FIXED	HDFC BANKLTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A C BORBORA MR S CHAKRABORTY MR. M SMITH MR G BORDOLOI	GA, ASSAM SC, REVENUE SC, PWD
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
56	<a href="#">WP(C)/5347/2022</a> PART-HEARD, FIXED	X SS BEVERAGE CO. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
57	<b>WITH</b> <a href="#">WP(C)/5340/2022</a>	XSS BEVERAGE CO. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
58	<b>WITH</b> <a href="#">WP(C)/5341/2022</a>	X SS BEVERAGE CO. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
59	<b>WITH</b> <a href="#">WP(C)/5342/2022</a>	X SS BEVERAGE CO. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
60	<b>WITH</b> <a href="#">WP(C)/5346/2022</a>	X SS BEVERAGE CO. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION

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LEAVE NOTE OF ADVOCATES FOR 18/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
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**[ For Tuesday,18th June 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[CIVIL BENCH-I AND CRIMINAL MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
39	<a href="#">MACApp./271/2024</a> FIXED	M/S N.K. PETROLEUM <b>Versus</b> ARUN SAMANTA AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	
<b>ORDERS</b>				
40	<a href="#">MACApp./690/2022</a> WITH LCR, B/O	SRI CHAMPAK BARMAN <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD. and ANR	MR S C PANDIT	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MR. B KASHYAP

LEAVE NOTE OF ADVOCATES FOR 18/06/2024

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**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 15**

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
8	<a href="#">Bail Appln./1474/2024</a> WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	ABDUL GAFFAR @ ASHOBA <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 18/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-I]**

**THE OLDEST MATTER IN THE CAUSELIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
23	<a href="#">WP(C)/1352/2014</a> FIXED	ATLANTA MODULAR LTD. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.D K MISHRA MR.B PRASAD MR.D BARUAH MS.D PHUKAN MS.D MUSAHARY	MS.M HAZARIKA MRS.V L SINGH C.G.C. MR.C K S BARUAH SC, G M D A ASSTT.S.G.I. SC, REVENUE
<b>HEARING</b>				
24	<a href="#">Mat.App./20/2023</a> WITH LCR, FIXED	XXXX XXXX <b>Versus</b> XXXX XXXX	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	MR. K M HALOI MR. B BISHAYA

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
52	<a href="#">Bail Appln./1042/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABHISEKH BARUAH <b>Versus</b> STATE OF ASSAM	C. K. BARUAH MRS J DUTTA MR. A K DEY	PP, ASSAM
<b>BAIL HEARING</b>				
53	<a href="#">AB/1358/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABBAS UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. R DEVI	PP, ASSAM
54	<a href="#">AB/1464/2024</a> WITH OFFICE NOTE, FIXED	RUHUL AMIN @ RUFUL AMIN <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL MR. T SARMA R ISLAM	PP, ASSAM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 22**

**[CRIMINAL MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
56	<a href="#">Bail Appln./1701/2024</a> (CONNECTED WITH ITEM NO. 46 IN THE DAILY CAUSE LIST), OFFICE NOTE, FIXED	SWAPAN KR. CHOUDHURY @ SWAPAN CHOUDHURY AKA SWAPNO <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b>BAIL HEARING</b>				
57	<a href="#">AB/823/2024</a> WITH OFFICE NOTE, FIXED	BADSHA SK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K AHMED	MR F A LASKAR (R-2) S HOQUE (R-2) PP, ASSAM
58	<a href="#">AB/824/2024</a> WITH OFFICE NOTE, FIXED	RASHIDA BIBI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K AHMED MD A ISLAM M AHMED	MR F A LASKAR (R-2) S HOQUE (R-2) PP, ASSAM
59	<a href="#">AB/1440/2024</a> FIXED.	IFTIKAR RAHMAN @ IFTAKAR RAHMAN <b>Versus</b> THE UNION OF INDIA	MR G U AHMED MR. P P DUTTA MR. R ISLAM	SC, NCB
<b>HEARING</b>				
60	<a href="#">Crl.Pet./680/2022</a> WITH LCR 1 FILE(SCANNED COPY), B/O	DIPAYAN PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR F Z MAZUMDER	MR A SHARMA MR M RAHMAN PP, ASSAM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
55	<a href="#">Crl.Pet./701/2024</a> B/O	NANDAN MAZUMDER <b>Versus</b> SHILPI MAZUMDER	MR F Z MAZUMDER	
<b>HEARING</b>				
56	<a href="#">Crl.A./329/2022</a> WITH LCR 3 FILES, B/O	GAKUL BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/785/2022</a> <b>in</b> <a href="#">Crl.A./329/2022</a>	GAKUL BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	PP, ASSAM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[CIVIL BENCH-II]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>TOP OF THE LIST</b>			
45 <a href="#">WP(C)/3204/2012</a> FIXED	DIPAK KUMAR SAIKIA <b>Versus</b> THE INDIAN OIL CORPORATION LTD. and 8 ORS.	MR.S KATAKI MR.R J BORDOLOI MR.P K TALUKDAR	MR.K M HALOI MR.A K DEKA SC, I O C
46 <a href="#">WP(C)/428/2015</a> FIXED	RAMNATH TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.M BARMAN MS.D GHOSH MS. S SAIKIA MS.K DAS	GA, ASSAM MR J K PARAJULI (SC, Khadi Board)
<b>MOTION</b>			
47 <a href="#">WP(C)/3116/2024</a> B/O	RAMESH CH. KAKATI AND 19 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, SEC. EDU.
<b>ADMISSION</b>			
48 <a href="#">WP(C)/4678/2023</a> FIXED	BIKASH PURKAYASTHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MR D K ROY	GA, ASSAM SC, SEC. EDU.
<b>ORDERS</b>			
49 <a href="#">I.A.(Civil)/782/2024</a> FIXED in WP(C)/1052/2024 <b>WITH</b> <a href="#">WP(C)/1052/2024</a>	REZZAK HOSSAIN, <b>Versus</b> THE STATE OF ASSAM AND 8 ORS  REZZAK HOSSAIN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR M A ISLAM  MR M A ISLAM MR J I MONDAL MR A N IQBAL	SC, ELEM. EDU  SC, ELEM. EDU GA, ASSAM MR G U AHMED (r-9) MR. R ISLAM (r-9)

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LEAVE NOTE OF ADVOCATES FOR 18/06/2024

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7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024
14)	MR N ALAM	15-06-2024	To	21-06-2024
15)	MR S SARMA	17-06-2024	To	15-07-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,18th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 27**

**[CIVIL BENCH-IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
26	<a href="#">WP(C)/6840/2015</a> FIXED	HADIM JIGDONG KACHARI <b>Versus</b> THE STATE OF ASSAM and 3 ORS	MR.P K DAS MD.A KHAN MRN J DAS MR.A CHOUDHURY MR.R ALI	GA, ASSAM
<b>ORDERS</b>				
27	<a href="#">WP(C)/3012/2022</a> (FOR DISMISSAL), FIXED	ASSAM EXIM PVT. LTD. AND 2 ORS. <b>Versus</b> POWER GRID CORPORATION OF INDIA LTD. AND 3 ORS.	MR. P P DAS MR. R SARMA	SC, APDCL SC, PGCIL LTD. SC, AEGCL

LEAVE NOTE OF ADVOCATES FOR 18/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024
10)	MR I HASSAN	18-06-2024	To	21-06-2024
11)	MR. R K D CHOUDHURY	18-06-2024	To	19-06-2024
12)	MR. S F CHISTIE	18-06-2024	To	21-06-2024
13)	MD. M U AHMED	18-06-2024	To	21-06-2024
14)	MR N ALAM	15-06-2024	To	21-06-2024
15)	MR S SARMA	17-06-2024	To	15-07-2024